

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1848 of 2021

1. Arjun Mahato
2. Ajay Kumar @ Ajay Mahato Petitioners

Versus

The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None
For the State : None

Order No.03 Dated- 22.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

A message has been received from the petitioners through WhatsApp of the Court Master of this Court that the petitioners intend to withdraw this anticipatory bail application as they are on police bail.

In view of the aforesaid facts the instant anticipatory bail is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)